

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2260/2003

New Delhi this the 11th day of August, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Honble Mr. S.A. Singh, Member (A)

Shri B.B. Shome S.O.DG/SSB/MHA
ECA Block 5, R.K.Puram,
New Delhi-66.

..Applicant
(By Advocate Shri S.S.Bora)

VERSUS

1. Union of India
Through Cabinet Secretary,
Rashtrapati Bhawan,
New Delhi.
2. The Home Secretary, Govt. of India
North Block, New Delhi.
3. The Secretary(R)
Cabinet Secretariat
Bikaner House Annexe
New Delhi.
4. The Director General of Security,
Cabinet Secretariat
Room No.7, Bikaner House Annexe,
New Delhi.
5. The Director General, SSB,
Ministry of Home Affairs,
Block-V, (EAST), R.K.Puram,
New Delhi.

..Respondents

(By Advocate: Shri B.S.Jain)

O R D E R (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

By virtue of the present application, the applicant seeks quashing of the order of allocating him to Special Service Bureau under the Ministry of Home Affairs and to allocate him to any other Units of Directorate General of Security under the Cabinet Secretariat. He further seeks an opportunity to exercise option for allocation of cadre under the

MS Ag

13

Units working in Directorate General of Security under the Cabinet Secretariat with certain consequential benefits.

2. During the course of submission, learned counsel for applicant pointed that applicant had already submitted a large number of representations, which are still pending consideration and the same have not been disposed of. Learned counsel for respondents informs that the same shall be disposed of within four months from today.

3. Keeping in view the said fact, it is directed that pending representations of the applicant should be disposed of in accordance with law within four months of the receipt of a certified copy of the present order and communicated to the applicant. O.A. is disposed of.

4. In the face of the aforesaid, we are not expressing anything pertaining to the merits of the matter.



(S.A. Singh)
Member (A)



(V.S. Aggarwal)
Chairman

/kdr/